

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3939
ANSWERED ON:06.08.2014
INNOVATION FUND
Antony Shri Anto

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has set up the India Inclusive Innovation Fund (IIIF);
- (b) if so, the details and the present status thereof; and
- (c) if not, the reasons therefor and the time by which it is likely to set up?

Answer

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI KALRAJ MISHRA)

(a) to(c): The Government has approved setting up of the India Inclusive Innovation Fund (IIIF) to fund enterprises that create social impact and also generate a modest financial return. The Fund would, therefore, operate as a for profit entity with a social investment focus. The total corpus of the fund is proposed to be an initial minimum size of Rs.500 crore and maximum size of Rs.5000 crore with initial GoI contribution of Rs.100 crore. The operationalisation of the fund requires creation of a Trust and creation of an Asset Management Company of which, the latter has to be registered under the Alternate Investment Fund guidelines of SEBI. An MoU has been signed with IDBI Trusteeship Services Limited to act as Trustees to the Fund. Action has also been initiated for preparing necessary documentation for registration with SEBI. Meanwhile, a sum of Rs.16.5 crore has been released to National Small Industries Corporation to be channelized to the fund after registration of the Asset Management Company.